

**DISPLACED PERSONS (COMPENSATION AND REHABILITATION) SECOND AMENDMENT RULES 1962 AND NOTIFICATIONS UNDER DISPLACED PERSONS (COMPENSATION AND REHABILITATION) ACT, 1954.**

**The Deputy-Minister of Works, Housing and Supply (Shri P. S. Naskar):** I beg:

- (i) to re-lay on the Table a copy of the Displaced Persons (Compensation and Rehabilitation) Second Amendment Rules, 1962 published in Notification No. G.S.R. 750 dated the 2nd June, 1962, under sub-section (3) of section 40 of the Displaced Persons (Compensation and Rehabilitation) Act, 1954. [Placed in Library. See No. LT-235/62].
- (ii) to lay on the Table a copy each of the following Notifications under sub-section (3) of section 40 of the Displaced Persons (Compensation and Rehabilitation) Act, 1954, making certain further amendments to the Displaced Persons (Compensation and Rehabilitation) Rules, 1953:—
  - (i) G.S.R. No. 845 dated the 23rd June, 1962.
  - (ii) G.S.R. No. 884 dated the 30th June, 1962.
  - (iii) G.S.R. No. 952 dated the 14th July, 1962.

[Placed in Library. See No. LT-255/62].

**REPORT ON GENERAL ELECTION TO KERALA LEGISLATIVE ASSEMBLY**

**The Minister of Law (Shri A. K. Sen):** Sir, on behalf of Shri Bibudhendra Misra I beg to lay on the Table a copy of Report on the General Election to the Kerala Legislative Assembly. [Placed in Library. See No. LT-258/62].

12.21 hrs.

**PRESIDENT'S ASSENT TO BILLS**

**Secretary:** Sir, I lay on the Table following six Bills passed by the Houses of Parliament during the last session and assented to by the President since a report was last made to the House on the 21st May, 1962:—

- (1) The Appropriation (No. 2) Bill, 1962.
- (2) The Finance (No. 2) Bill, 1962.
- (3) The Drugs (Amendment) Bill, 1962.
- (4) The Appropriation (No. 3) Bill, 1962.
- (5) The Appropriation (Railways) No. 3 Bill, 1962.
- (6) The President's Pension (Amendment) Bill, 1962.

2. Sir, I also lay on the Table a copy, duly authenticated by the Secretary of Rajya Sabha, of the Advocates (Second Amendment) Bill, 1962 passed by the Houses of Parliament during the last session and assented to by the President since a report was last made to the House on the 21st May, 1962.

12.22 hrs.

**STATEMENT RE: SITUATION IN LADAKH**

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** Mr. Speaker, Sir, on the 28th November, 1961, I placed White Paper No. 5 on the Table of the House. This contained the further notes, memoranda and letters exchanged between the Government of India and the Government of China. I am now placing on the Table of the House another White Paper No. 6, which contains some ninety notes sent by us to China and some seventy-five notes sent by China to us, since